

NATIONAL COMPANY LAW TRIBUNAL, Corporate Bhawan, Residency Area, Civil Lines, Jaipur

Date: - 13.04.2022

NOTICE

Attention in invited to Rule 28(2) of NCLT Rules, 2016 wherein it has been provided on scrutiny if an application is found to be defective, after notice to the party, the same shall be returned for compliance. If the defects are not complied within 7 days, the Registrar may pass appropriate orders.

On Scrutiny of the Petitions received by this Tribunal under various sections of IBC, 2016 and Companies Act, 2013, it is found that certain defects were raised by the Registry and the list of Common Objections is being published at the website of NCLT dated 11.04.2022.

In view of Rule 28(2) of NCLT Rules, 2016 notice is hereby given to the parties, as a last chance, to rectify the defects within a period of 7 working days from the date of this notice, failing which all these Petitions will be placed before the Registrar for passing appropriate orders in terms of rule 28(3) of NCLT Rules, 2016.

Yours faithfully,

(Col. (Dr.) B.B. Sharma)
Assistant Registrar

r No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Common Objections	Filed By
1	10-07-2020	Interlocutory Application (I.B.C)	81110100242 2020	COMPANY PETITION IB (IBC)/601(JPR)2018	PACKWELL (INDIA) PRIVATE LIMITED VS EMGEE CABLES	Rule 11 of NCLT, 2016	12-04-2021	Affidavit required on non judicial stamp paper duly	-
					AND COMMUNICATIONS LIMITED			notarized application not uploaded with memo of parties Hard copy not received Proof of service required Vakalatanama required	
2	23-06-2020	Interlocutory Application (I.B.C)	81110100193 2020	COMPANY PETITION IB (IBC)/103(JPR)2019	ENKAY (INDIA) RUBBER CO. PVT LTD VS PRAYAG POLYTECH PVT. LTD.	IBC under Sec 7		hard copy of the written submission is required	G K JAIN
3	25-07-2020	Interlocutory Application (I.B.C)	81110100303 2020	COMPANY PETITION IB (IBC)/59(JPR)2019	RISHABH CHAND LODHA VS PRAYAG POLYTECH PVT. LTD.	Sec 60(5)	27-08-2020	2 application required to be submitted Each page required to be signed Memo of party is required	Rishabh Chand Lodha
4	17-08-2020	Company Application(Companies Act)	81110100353 2020	\$1.	SHRI MAHENDRA SINGH MEWAR VS LAKE PALACE HOTELS & MOTELS PVT LTD	Rule 11 of NCLT	05-09-2020	Signature of Advocate/ Applicant required on every page. Hard copy not submitted	Sethi and Company. Advocates
5	08-09-2020	Company Application(Companies Act)	81110100431 2020		SHRI KAILASH AGARWAL VS LAKE PALACE HOTELS & MOTELS PVT LTD	Rule 11 of NCLT	14-10-2020	Case title to be same as memo of party name of the applicant is different from affidavit filed	Hitesh Kumar
6	08-09-2020	Company Application(Companies Act)	81110100432 2020	COMPANY PETITION (COMPANIES ACT)/434(JPR)2017	SHRI KAILASH AGARWAL VS LAKE PALACE HOTELS & MOTELS PVT LTD	Rule 11 of NCLT	14-10-2020	Case title to be same as memo of party name of the applicant is different from affidavit filed	Hitesh Kumar
7	08-09-2020	Company Application(Companies Act)	81110100429 2020	COMPANY PETITION (COMPANIES ACT)/127(JPR)2006	SHRI KAILASH AGARWAL VS LAKE PALACE HOTELS & MOTELS PVT LTD	Rule 11 of NCLT	14-10-2020	Case title to be same as memo of party name of the applicant is different from affidavit filed	Hitesh Kumar
8	09-10-2020		81110100533 2020	COMPANY PETITION (COMPANIES ACT)/112(JPR)2017	NAVEET GUPTA VS BHARAT TRACTORS PVT.LTD.	Rule 11 of NCLT	04-03-2021	hard copy not received	aaryan sharma
9	21-10-2020	Interlocutory Application (I.B.C)	81110100569 2020		JEAN LAVABRE DOMINIQUE VS M/S VOYAGER HOTELS	Rule 11 of NCLT, 2016		hard copy not received	Richa
10	09-10-2020	Application(Companies Act)	81110100532 2020	COMPANY PETITION (COMPANIES ACT)/112(JPR)2017	DELTOS INFRA PRIVATE LIMITED VS BHARAT TRACTORS PVT.LTD.	Rule 11 of NCLT	04-03-2021	hard copy not received	aaryan sharma
11	04-11-2020	Interlocutory Application (I.B.C)	81110100610 2020		PRATIBHA KHANDELWAL VS ORIENTAL BANK OF COMMERCE	Sec 60(5)	12-04-2021	hard copy not received	ABHISHEK

12	04-11-2020	Interlocutory Application (I.B.C)	81110100609 2020		PRATIBHA KHANDELWAL VS ORIENTAL BANK OF COMMERCE	Sec 60(5)	19-03-2021	Hard Copy Not Submitted	ABHISHEK
13	27-01-2021	Interlocutory Application (I.B.C)	81110100058 2021	COMPANY PETITION (COMPANIES ACT)/112(JPR)2017	PAWAN KUMAR PATODIA VS PINAKI SIRCAR LIQUIDATOR OF ASHOKA MULTIYARN MILLS LTD	Sec 60(5)	22-03-2021 I	hard copy not submitted	SHASHI AGARWAL
14	07-04-2021	Interlocutory Application (I.B.C)	81110100188 2021	COMPANY PETITION IB (IBC)/155(JPR)2018	KAUTILYA INDUSTRIES PRIVATE LIMITED THROUGH RAMAN AGGARWAL VS MR. RAJESH JHUNJHUNWALA	Rule 11 of NCLT, 2016	15-06-2021	hard copy not submitted	ABHISHEK
15	17-04-2021	Company Application(Companies Act)	81110100213 2021	COMPANY PETITION (COMPANIES ACT)/09(JPR)2018	UNION OF INDIA THROUGH SERIOUS FRAUND INVESTIGATION OFFICE VS M/S RIDDHI SIDDHI	Sec 241 (2)	15-06-2021	Hard Copy Not Submitted	anand sharma
16	13-05-2021	Interlocutory Application (I.B.C)	81110100246 2021	COMPANY PETITION IB (IBC)/54(JPR)2018	ARUNAVA SIKDAR VS M/S RIDDHI SIDDHI	Sec 60(5)	06-07-2021	Hard Copy Not Submitted	Ashu Kansal
17	25-06-2021	Interlocutory Application (I.B.C)	81110100295 2021	COMPANY PETITION IB (IBC)/157(JPR)2019	RAJIV MALIK VS RAJIV MALIK	Sec 60(5)	30-07-2021	Hard Copy Not Submitted	Rajiv Malik
18	05-08-2021	Miscellaneous Application (IBC)	81110100400 2021	COMPANY PETITION IB (IBC)/166(JPR)2019	SATYENDRA PRASAD KHORANIA VS RAJIV MALIK	Application under any other provisions- IBC	08-02-2022	Hard Copy Not Submitted	Ankit Jain
19	27-08-2021	Interlocutory Application (I.B.C)	81110100461 2021	COMPANY PETITION IB (IBC)/170(JPR)2019	MAHESH CHANDRA PUROHIT VS KAMAL KUNJ DEVELOPERS PVT. LTD	Application under any other provisions- IBC	27-08-2021	Hard Copy Not Submitted	Meghna Paree
20		Interlocutory Application (I.B.C)	81110100428 2021	COMPANY PETITION IB (IBC)/601(JPR)2018	RAJESH KUMAR AGARWAL VS EMGEE CABLES AND COMMUNICATIONS LIMITED	Sec 60(5)	10-09-2021	Hard Copy Not Submitted	Yash Tandon
21		Interlocutory Application (I.B.C)	81110100449 2021	COMPANY PETITION IB (IBC)/28(JPR)2020	INDOFIL INDUSTRIES LTD. VS WELFARE INFRASTRUCTURE PVT. LTD.	Rule 11 of NCLT, 2016	10-09-2021	Hard Copy Not Submitted	SANDEEP PATHAK
22	14-11-2021	Company Application(Companies Act)	81110100653 2021	COMPANY PETITION (COMPANIES ACT)/128(JPR)2006	MAHENDR KUMAR JOHARI VS JOHARI JEWELS PVT.LTD.	Application under any other provisions		case title and memo of party is to be corrected	Saumil
23	14-11-2021	Company Application(Companies Act)	81110100654 2021	COMPANY PETITION (COMPANIES ACT)/127(JPR)2006	M/S MAHENDRA KUMAR JOHARI VS JOHARI EXPORTS PVT. LTD. AND ORS.	Application under any other provisions	The second second	case title and memo of party is to be corrected	Saumil

(Col. (Dr.) Brij Bhushan Sharma) Assistant Registrar